

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT - II)

Item No. 219
273/58-59/ND/2018

IN THE MATTER OF:

Sarthak Bathla

... **Applicant/Petitioner**

Versus

Aryan Press Pvt. Ltd.

... **Respondent**

Under Section: 241-242

Order delivered on 06.03.2023

CORAM:

**SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**SH. AVINASH KUMAR SRIVASTAVA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : None

For the Respondent :

ORDER

There is no appearance on behalf of the Applicant, despite repeated calls. In the interest of justice, hearing is deferred to 03.05.2023.


(AVINASH KUMAR SRIVASTAVA)
MEMBER (T)


(ASHOK KUMAR BHARDWAJ)
MEMBER (J)